

F. No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2025

ORDER NO. 14 of 2025

Hon'ble President is pleased to partially modify the roster order no. 169 of 2024 for **CESTAT, Ahmedabad** from **27.01.2025** to **31.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.01.2025	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters
to	Mr. C. L. Mahar, Hon'ble Member (Technical)	Chamber Work
31.01.2025	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters

Note:


1. If one of the Judicial Members is on leave/tour, the other Judicial Member will hear all the Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar